

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2013

Dated : 23rd October, 2013

M/s Dhamra Port Company Ltd.

..... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Anr.

..... Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the parties, post the matter on **27.11.2013.**

COURT MASTER